

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.03.2020 (FRIDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 05 of 2017	Association of Malayalam Movie Artists (AMMA) Vs. CCI &Ors With	P.V. Dinesh	Naveen R. Nath (R1-CCI) Harshad VH (R2-informant)
2.	Competition App. (AT) No. 08 of 2017	FEFKA Production Executive Union & Anr. Vs. CCI & Ors. With	MehulParti	Gurkirat Kaur (R1-CCI) Harshad VH (R2-informant)
3.	Competition App. (AT) No. 09 of 2017	FEFKA Director's Union Vs. CCI & Ors. With	MehulParti	Gurkirat Kaur (R1-CCI) Harshad VH (R2-informant)
4.	Competition App. (AT) No. 10 of 2017	Film Employee Federation of Kerala & Ors. VS. CCI & Ors.	MehulParti	Gurkirat Kaur (R1-CCI) Harshad VH (R2-informant)

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 111 of 2019	C.P. Yogeshwara & Ors. Vs. Union of India Through Assistant Director Serious Fraud Investigation Office, Ministry of Corporate Affairs & Ors.	Prashant Kumar	

10:50 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Competition) No. 01 of 2017 (Old App 82 of 2015)	Verifone India Sales Pvt. Ltd Vs. CCI & Atos Worldline India Pvt. Ltd With	Ritwik Bhattacharya	Robin R. David (R-1) Ravi Sekhar Nair (R-2)
2.	TA (AT) (Competition) No. 02 of 2017 (Old App 83 of 2015)	Verifone India Sales Pvt. Ltd Vs. CCI & Three D Integrated Solutions Ltd	Naval Satarawala Chopra,	Robin R. David (R-1) Rakesh Ojha (R-2)

For Orders

3.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)	Adani Gas Limited (AGL) Vs. CCI & Anr.	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
4.	I.A. No. 1071 of 2020 in Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Ankit Vijatwargna
5.	Review Application No. 03 of 2020 Comp. App. (AT) (Ins) No. 1393 of 2019	Phool Chand Goel Vs. Avneet Goyal & Ors.	Yogesh Aggarwal	Abhishek Tandon
6.	Review Application No. 05 of 2020 Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
7.	Review Application No. 06 of 2020 Comp. App. (AT) (Ins) No. 1506 of 2019 (With Defects)	Excise and Taxation Department Vs. Allied Strips Ltd & Anr.	Manisha Agarwal Narain	Abhishek Anand

11:15 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1087 of 2020 in Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	
2.	I.A. No. 1111 of 2020 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors. With	Deepak Khosla	
3.	I.A. No. 1084 of 2020 in Comp. App (AT) No. 220 of 2017	Montreaux Resorts Pvt. Ltd. & Ors. Vs. Ascot Hotel & Resorts Ltd. & Ors.	Deepak Khosla	
4.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	Arijit Mazumdar	Biswajit Dubey
5.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr.	Arijit Mazumdar	Bishwajit Dubey
6.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh- R3 Aditi Sinha-(R1 & R2) Aditya Dewan Amit Singh
7.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 410 of 2020	Geopetrol International Inc. Vs. JEKPL Pvt. Ltd. & Anr.	Ravi Raghunath	
9.	Comp. App. (AT) (Ins) No. 411 of 2020	Geopetrol International Inc. Vs. JEKPL Pvt. Ltd. & Anr.	Ravi Raghunath	
10.	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	

11.	Comp. App. (AT) (Ins) No. 418 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Corporation Ltd.	Niraj Kumar	Rama Ahluwalia
12.	Comp. App. (AT) (Ins) No. 419 of 2020	Akriti Agnihotri & Anr. Vs. Blackberry Realcon Pvt. Ltd.	Aditya Parolia	
13.	Comp. App. (AT) (Ins) No. 420 of 2020	Rohini Industrial Electricals Ltd. Vs. National Textiles Corporation Ltd.	Rohit Gandhi	
14.	Comp. App. (AT) (Ins) No. 421 of 2020	Bulusu Bhanu Teja Vs. Vance 7 Health Pharmaceuticals Pvt. Ltd. & Anr.	Mullapudi Rambabu	
15.	Comp. App. (AT) (Ins) No. 422 of 2020	Rahul Wadha Vs. Amrut Distilleries Pvt. Ltd.	Gibran Naushad	
16.	Comp. App. (AT) (Ins) No. 423 of 2020	V. K. Shetty Vs. Kavitha Surana	Gaurabh Kumar	
17.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	
18.	Comp. App. (AT) (Ins) No. 425 of 2020	Hemlata Vs. Parisi Grand Smooth Logistics Ltd & Ors.	Yash Prakash Sharan	
19.	Comp. App. (AT) No. 69 of 2020	Pranil P. Mount & Ors. Vs. Jaya Hind Industries Ltd. & Ors.	Anandh K.	Surekha Raman
20.	Comp. App. (AT) No. 70 of 2020	Gati ltd. Vs. Neera and Children Trust & Ors.	Varshsa Banerjee	Y. Suryanarayan
21.	Comp. App. (AT) No. 71 of 2020	Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Dr. Ravindra Chingale	
22.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	

23.	Comp. App. (AT) No. 73 of 2020	Chawla & Choudhary Trading Company Pvt. Ltd. & Ors. Vs. Gulshan Kumar Chawla	Atul Sharma	
24.	Compensation Application No. 01 of 2020 in Competition Appeal (AT) No. 70 of 2018	East India Petroleum Pvt. Ltd. Vs. South Asia LPG Co. Pvt. Ltd.	Kunal Mehra	

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By Order
-sd/-

Registrar